

OR

Notice issued to the applicant on 8.3.2001

MPB
8.3.01

15-5-2001

OA No. 1939/94

Hon'ble Mr. S. Dayal, AM

Hon'ble Mr. Rafiq Uddin, JM

OR
Undelivered notice received back on 3-4-01

MPB
3-4-01

None for the applicant. Sri S.K. Pandey, proxy counsel for Sri Amit Sthalekar for the respondents.

As counsel for the applicant had died, a notice was sent to him to engage some other counsel, if the applicant so desires. The notice was sent at the address of the applicant given in the application. It has, however, been returned with the remarks that the applicant has died. Since the applicant is dead and there is nobody to represent him, the case is treated to have ~~debated~~.

J.M.


A.M.

Nath/2ds.